

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No. 143/KB/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company		Vinay Kumar Madhogaria & Ors. -Vs- NIF Ispat Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Surabhi Banerjee, Advocate  
2. Manali Bose, Advocate } for the petitioners

1. Uttam Sharma, Advocate } for the Respondent  
1 to 5

Surabhi Banerjee  
11/7/17  
Uttam Sharma  
11/7/17

ORDER

Ld. Counsels for the petitioners and the respondent nos. 1 to 5 are present.

In this case order has been passed on 19/04/2017. Ld. Counsel for the respondents have informed that he has already filed the reply against the application of the petitioners. If the petitioners want to file any rejoinder, they can file rejoinder within 2 weeks.

List the matter on 30/08/2017 for disposal of I.A.

(Vijai Pratap Singh)  
Member (J)